

(6)

Rev 16/02
in
OA 210/01

30.4.03

Hon Maj Gen KK Srivastava, AM
Hon Mr A K Bhatnagar, JM

None for the applicant (respondent).

Shri P. Mathur for the respondent (applicant).

This review application has been filed by the respondent's applicant for review of the order of this Tribunal dated 16.1.2002 passed in OA 210/01.

Shri P. Mathur invited our attention to PCA filed by the applicant (respondent) and also Annexure CA1 annexed thereto.

We have perused Annexure CA1, which is order dated 14.1.03. The respondents have decided the appeal of the applicant ~~respondent~~ ^{in re-instated} (respondent). The applicant (respondent) has been reinstated as ~~gates~~ Galaman by cancelling the punishment. In view of the final decision of the appellate authority, no ground for review is to be decided by us now. Rev appl. no 16/02 in OA 210/01 is disposed of accordingly.

The review applicant has also filed MA 955/02 with the prayer to stay the operation of the order of this Tribunal dated 16.1.02. Since nothing remains to be decided now in this case, MA no 955/02 is rejected.

AM
JM

AM

AM